

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3268  
ANSWERED ON:18.03.2013  
KARGIL MARTYRS  
Bhujbal Shri Sameer

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has not yet allocated petrol pump, gas agency and funds to all the dependents of martyrs of Kargil war;
- (b) if so, the details thereof, case-wise; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

(a) to (c): The Government had introduced a special scheme in the year 1999 for allotment of 500 retail outlets of petroleum products to widows / next of kin of martyrs in Operation Vijay (Kargil). Out of the 500 earmarked for allotment only 446 candidates were found to be eligible and willing. Accordingly, Ministry of Petroleum & Natural Gas has commissioned 446 petrol pumps / gas agencies, out of which 303 are petrol pumps and 143 are gas agencies.

Widows / next of kin of Kargil martyrs have been paid an ex-gratia of `10 lakh each and have been sanctioned liberalized family pension. They have also been given `5 lakh for housing and `1 lakh per child or `2 lakh per family for education of children. 2 lakh has also been paid as parental assistance.